

of Service) (Removal of Difficulties) Order No. 1 published in Notification No. S.O. 55(E) in Gazette of India dated the 31st January, 1973 under sub-section (2) of section 11 of the Former Secretary of State Service Officers (Conditions of Service) Act, 1972. [Placed in Library. See No. LT-4187/73.]

**ANNUAL GENERAL ADMINISTRATION
REPORT OF ANDAMAN & NICOBAR
ADMINISTRATION**

SHRI F. H MOHSIN: On behalf of Shri K C. Pant, I beg to lay on the Table a copy of the Annual General Administration Report (Hindi and English versions) of the Andaman and Nicobar Administration, for the year 1971-72. [Placed in Library. See No LT-4188/73.]

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
TWENTY-SECOND REPORT**

SHRI G. G. SWELL (Autonomous Districts): Sir, I beg to present the Twenty-second Report of the Committee on Private Members' Bills and Resolutions.

13.57½ hrs.

**PUBLIC ACCOUNTS COMMITTEE
SIXTY-THIRD REPORT**

SHRI SEZHIYAN (Kumbakonam): Sir, I beg to present the Sixty-third Report of the Public Accounts Committee regarding action taken by Government on the recommendations contained in their Third Report on Exploratory Tubewells Organisation.

13.59 hrs.

BUSINESS ADVISORY COMMITTEE

TWENTY-THIRD REPORT

**THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI RAGHURA-
MAIAH):** Sir I beg to move the following:—

"That this House do agree with

the Twenty-third Report of the Business Advisory Committee presented to the House on the 20th February, 1973."

MR. SPEAKER: The question is:

"That this House do agree with the Twenty-third Report of the Business Advisory Committee presented to the House on the 20th February, 1973."

The motion was adopted

13.59 hrs

**MOTION OF THANKS ON THE
PRESIDENT'S ADDRESS**

MR. SPEAKER: Now we take up the Motion of Thanks on the President's Address to be moved by Shri R. K. Sinha. This will come at 3 O'clock 15 hours have been allotted and we very much hope we will be able to finish it within time. I would not restrict the Debate; you can say anything on this; you can come out with even what you think you have been denied ...

SHRI S. M. BANERJEE (Kanpur): Including Harvana teachers ...

MR SPEAKER: Don't get committed. I assure you very honestly, it is not a question of this side or that side; we have examined the Adjournment Motions very carefully. I honestly follow the precedents and the rules. But the hon Members have their own difficulties. I have got my own difficulties.

SHRI DINEN BHATTACHARYYA (Serampore): I am glad that you are also appreciating our difficulties.

SHRI S. M. BANERJEE: After having heard the hon. Minister I think you must have been fully convinced now that the adjournment motion was necessary.

MR. SPEAKER: Anyway let us not debate about it now.